## GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2434 ANSWERED ON:06.02.2014 SETTING UP OF MINORITY INSTITUTIONS Choudhry Smt. Shruti

## Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Union Government has given permission to set up more minority educational institutions to protect the interests of the minority students;

(b) if so, the details thereof; and

(c) the present status thereof?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) to (c) The National Commission for Minority Educational Institutions (NCMEI), an autonomous body set up under an Act of Parliament and fully funded by the Ministry of Human Resource Development, Government of India, has been empowered to decide on the minority status of an educational institutions. The NCMEI has issued minority status certificates to 8948 educational institutions as on 31-12-2013.